

Statement

(Rs. crores/hectares)

Sl. No.	Name of the Project	Latest estimated cost	Ultimate potential	Expenditure incurred upto 3/92	VIII Plan Outlay	Likely expenditure during 92/93	Outlay recommended by Working-Group for 1993-94	Schedule of Completion
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
1.	Kaldiya ..	8.11	16,500	8.35	0.29	0.74	—	VIII Plan
2.	Dekadong ..	4.60	6,850	4.14	0.57	0.46	0.41	—do—
3.	Cardikora ..	29.68	25,530	23.01	0.73	2.74	1.50	—do—
4.	Integrated Kallong ..	51.23	34,000	29.54	10.00	2.53	4.00	—do—
5.	Pahumara ..	26.84	12,960	21.26	5.60	1.00	2.50	—do—
6.	Burjehing ..	9.99	4,700	4.73	6.07	0.63	1.00	—do—
7.	Borolia ..	33.37	13,560	16.95	9.42	2.33	3.00	—do—
8.	Kaliabor ..	8.51	13,560	9.18	0.40	0.36	0.03	—do—
9.	Rupahi ..	4.95	4,397	4.86	0.40	0.23	0.17	—do—
10.	Kollonga ..	5.62	2,690	1.92	1.77	0.14	0.15	—do—
11.	Hawaipur ..	12.49	2,650	4.06	2.00	0.42	0.42	—do—

New Hostels for Working Women

*170. SHRI RAJNI RANJAN SAHU :
SHRI SUSHIL KUMAR SAMBHAJIRAO SHINDE :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Government propose to set up new hostels for working women during the ensuing year 1993-94;

(b) if so, what are details in this regard including their proposed capacity, location and estimated cost; and

(c) what is the capacity of the existing working women's hostels, State and Union Territory-wise?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI

ARJUN SINGH) : (a) Yes, Sir.

(b) and (c) A Statement is laid on the Table of the House.

Statement

A budget provision of Rs. 7 crores has been made for the year 1993-94 to meet the committed liabilities in respect of Working Women's Hostels sanctioned upto 31-3-1993 and to provide hostel accommodation to 2,500 additional working women. Location of such hostels depends upon receipt of proposals from eligible organisations including registered Voluntary Organisations, Public Trusts, Women Development Corporations, local bodies etc. duly recommended by the State Government or Union Territory Administration. These proposals are considered on the basis of estimates of number of

single working women requiring hostel facilities at the particular location and suitability of the organisation proposing to set up the hostel. Assistance is approved to the extent of 75% of the cost of the construction of the building and 50% of the cost of land. Assistance on the same pattern is also made available for purchase of ready-built buildings.

The Scheme requires estimates to be prepared on the basis of prevailing PWD/CPWD Schedule of Rates.

State and Union Territory-wise number of Working Women's Hostels with their capacity sanctioned upto 31-3-1993 since the inception of the Scheme in 1972-73 are given below:

Sl. No.	State/Union Territory	No. of Hostels	Sanctoned Capacity of Working Women	No. of Hostels sanctioned with Day-care Centre for children	Sanctoned Capacity of Children
1	2	3	4	5	6
1.	Andhra Pradesh	35	1885	6	150
2.	Arunachal Pradesh	6	229	2	45
3.	Assam	8	503	1	20
4.	Bihar	8	482	4	105
5.	Gujarat	23	1036	5	150
6.	Goa	2	120	—	—
7.	Haryana	14	997	7	210
8.	Himachal Pradesh	13	472	—	—
9.	Jammu & Kashmir	2	171	—	—
10.	Karnataka	45	3121	12	380
11.	Kerala	110	9502	60	1616
12.	Madhya Pradesh	63	3223	13	355
13.	Maharashtra	89	6334	38	870
14.	Manipur	9	396	6	170
15.	Meghalaya	3	214	1	15
16.	Mizoram	2	60	—	—
17.	Nagaland	6	376	1	20
18.	Orissa	24	1540	6	125
19.	Punjab	10	1107	3	80
20.	Rajasthan	35	1641	13	300
21.	Sikkim	2	144	1	30
22.	Tamil Nadu	62	3150	22	540
23.	Tripura	1	50	—	—
24.	Uttar Pradesh	32	2309	8	240
25.	West Bengal	28	1519	11	256
TOTAL		632	40581	220	5677
<i>Union Territories</i>					
1.	Andaman &	1	36	—	—
2.	Chandigarh	4	478	1	30
3.	Dadra & Nagar	—	—	—	—
4.	Daman & Diu	—	—	—	—
5.	Delhi	15	1673	—	129
6.	Lakshadweep	—	—	—	—
7.	Pondicherry	3	123	—	—
TOTAL		23	42891	226	159
GRAND TOTAL		655	42891	226	5836